

**PROCEEDINGS OF THE HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANAGANA AND THE STATE OF ANDHRA PRADESH**

**SUB:-PUBLIC SERVICES - District and Sessions Judges -
Declaration of probation/officiation of certain District
and Sessions Judges, appointed in the years 2010, 2012,
2013 & 2014 on completion of 2 years of service as per
Rule 9 (a) & (b) of the A.P. State Judicial Services Rules,
2007 - ORDERS - ISSUED.**

ORDER ROC.NO.1968/2018-B.SPL., DATED 20.03.2018

The High Court is passed the following order:-

The probation/officiation of the following Judicial Officers, who have been appointed by direct recruitment and by transfer as District Judges during the years 2010, 2012, 2013 and 2014 and completed two years of duty from the date of appointment mentioned in Column No.4 is declared as per Rule 9 (a) & (b) of the Andhra Pradesh State Judicial Services Rules, 2007 and as adopted by the State of Telangana with effect from the dates shown against their names in Column Nos.5 & 6 of the table below:-

SL. NO.	NAME OF THE OFFICER Sarvasri	DATE OF JOINING DUTY	DATE OF COMPLETION OF 2 YEARS SERVICE	DATE OF DECLARATION OF PROBATION AS DISTRICT JUDGE	DATE OF DECLARATION OF OFFICIATION AS DISTRICT JUDGE
1	2	3	4	5	6
1.	SMT. D. Lakshmi Kameswari, I Addl. District and Sessions Judge, Medak at Sangareddy.	04.09.2010	19.06.2013	--	20.06.2013
2.	K. Venkateswarlu, III Addl. District and Sessions Judge, Asifabad, Adilabad District.	21.12.2014	10.02.2017	--	11.02.2017
3.	A.Venkateswara Reddy, District and Sessions Judge, working on other duty as Registrar (Judicial), High Court of Judicature at Hyderabad.	02.05.2012	20.05.2014	--	21.05.2014

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1	2	3	4	5	6
4.	A.V.Ravindra Babu, Metropolitan Sessions Judge-cum-II Addl. District and Sessions Judge, Vijayawada, Krishna District.	28.04.2012	27.04.2014	--	28.04.2014
5.	G.V.Subrahmanyam, Senior Faculty Member -I, A.P. Judicial Academy, Secunderabad.	02.05.2012	16.05.2014	--	17.05.2014
6.	M.V.Ramesh, Chief Judge, City Small Causes Court, Hyderabad	04.05.2012	13.05.2014	--	14.05.2014
7.	G.Rama Krishna, VI Addl. District and Sessions Judge, Markapur, Prakasam District	28.04.2012	12.06.2014	--	13.06.2014
8.	G.Gopi Chand, III Addl. District and Sessions Judge, Guntur.	28.04.2012	08.05.2014	--	09.05.2014
9.	V.Radha Krishna Krupa Sagar, Senior Faculty Member - II, Andhra Pradesh Judicial Academy, Secunderabad.	01.05.2012	30.04.2014	--	01.05.2014
10.	Shaik Inthiaz Ahamed III Addl. District and Sessions Judge, Nandyal, Kurnool District.	13.05.2013	12.05.2015	13.05.2015	--
11.	Smt. Suneetha Kunchala I Addl. District and Sessions Judge, L.B. Nagar, Rangareddy District.	13.05.2013	12.05.2015	13.05.2015	--

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1	2	3	4	5	6
12.	Smt. Mantri Ramakrishna Sunitha I Addl. Chief Judge, City Civil Court, Secunderabad.	21.05.2013	20.05.2015	21.05.2015	--
13.	Erugula Bhima Rao Judge, Family Court- cum-III Addl. District and Sessions Judge, Vizianagaram.	13.05.2013	12.05.2015	13.05.2015	--
14.	Mallampati Gandhi, Presiding Officer, Labour Court-I, Hyderabad.	13.05.2013	04.06.2015	--	05.06.2015
15.	Kum. C.Yamini, Special Judge for trial of cases under SCs and STs (POA) Act, 1989- cum-Addl. District and Sessions Judge, East Godavari at Rajamahendravaram	23.07.2013	22.07.2015	23.07.2015	--
16.	Y.V.S.B.G.Pardha Saradhi, IX Addl. District and Sessions Judge, Kovvur, West Godavari District	22.07.2013	22.07.2015	23.07.2015	--
17.	N.Solomon Raju, V Addl. District Judge, L.B.Nagar, Rangareddy District	23.07.2013	22.07.2015	23.07.2015	--
18.	Dr. T.Srinivasa Rao, Special Judge for trial of cases under SCs and STs (POA) Act, 1989- cum-VI Addl. Metropolitan Sessions Judge, Secunderabad	22.07.2013	13.08.2015	14.08.2015	--
19.	S.Goverdan Reddy, Chairman, Telangana State Wakf Tribunal, Hyderabad.	24.07.2013	23.07.2015	24.07.2015	--

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20.	SMT. G.V.N.Bharatha Laxmi Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-V Addl. District and Sessions Judge, Adilabad.	23.07.2013	27.09.2015	28.09.2015	--
21.	SMT. A.Bharathi, Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-VII Addl. District and Sessions Judge, L.B.Nagar, Rangareddy District	22.07.2013	15.08.2015	16.08.2015	--
22.	CH.Ramesh Babu, XXIV Addl. Chief Judge, City Civil Court, Hyderabad.	22.07.2013	21.07.2015	22.07.2015	--
23.	K.Ranga Rao, XII Addl. District and Sessions Judge, Vikarabad, Rangareddy District.	22.07.2013	31.07.2015	01.08.2015	--
24.	Dr. S.S.S. Jaya Raju, IX Addl. District and Sessions Judge (FTC), Machilipatnam, Krishna District.	23.07.2013	22.07.2015	23.07.2015	--
25.	B.Srinivasa Rao, IV Addl. District and Sessions Judge, Nellore.	22.07.2013	21.07.2015	22.07.2015	--
26.	N. Jayaraj, I Addl. District and Sessions Judge, Warangal.	08.04.2013	21.05.2015	--	22.05.2015

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27.	Vongavolu Nageswara Rao, Formerly II Addl. District and Sessions Judge, Guntur (Retired from service on 30.06.2015)	08.04.2013	22.04.2015	--	23.04.2015
28.	M. Santha Raju, Formerly Judge, Family Court-cum-VII Addl. District and Sessions Judge, Medak at Sangareddy (Retired from service on 31.08.2017)	07.10.2013	20.10.2015	--	21.10.2015
29.	Smt. T. Ramani Krupavathi, Formerly Special Judge for trial of cases under SC's & ST's (POA) Act, Ongole, Prakasam District. (Retired from service on 30.11.2015)	05.10.2013	--	During the two years officiation period she availed 92 days CML	
30.	G. Sardar Mohan Rao, Formerly Addl. Metropolitan Sessions Judge for trial of Jubilee Hills Car Bomb Blast Case-cum-Addl. Family Court, Hyderabad (Retired from service on 31.05.2016)	30.09.2013	15.11.2015	--	16.11.2015
31.	Smt. G. Swarnalatha, Chairman, Industrial Tribunal-cum-Presiding Officer, Labour Court, Anantapuram.	06.04.2013	06.05.2015	--	07.05.2015
32.	M. Srikantha Chary, Formerly VII Addl. District and Sessions Judge, Vijayawada, Krishna District (Retired from service on 30.11.2017)	07.10.2013	30.10.2015	--	31.10.2015

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33.	N. Raj Kumar, Formerly VIII Addl. District and Sessions Judge, Medak (Retired from service on 31.08.2017)	07.10.2013	29.11.2015	--	30.11.2015
34.	Ch. Rama Chandra Murthy, II Addl. District and Sessions Judge, Hindupur, Ananthapuram District	07.10.2013	18.11.2015	--	19.11.2015
35.	S.V. Narasimha Raju, Judge, Family Court-cum-V Addl. District and Sessions Judge, Tirupati.	09.10.2013	11.11.2015	--	12.11.2015
36.	K. Sangareddy, Formerly III Addl. Chief Judge, City Civil Court, Hyderabad. (Retired from service on 31.08.2016)	07.10.2013	18.10.2015	--	19.10.2015
37.	P. Gurappa, Formerly VII Addl. District and Sessions Judge, Gudur, Nellore District. (Retired from service on 31.05.2017)	09.10.2013	15.11.2015	--	16.11.2015
38.	K. Surya Rao, Formerly Prl. Special Judge for CBI Cases, Visakhapatnam. (Retired from service on 30.11.2016)	09.10.2013	08.10.2015	--	09.10.2015

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39.	M. Vengaiah, Special Judge for SPE & ACB Cases-cum-III Addl. District and Sessions Judge, Vijayawada, Krishna District.	07.10.2013	27.10.2015	--	28.10.2015
40.	M.R. Saravana Kumar, District and Sessions Judge, working on other duty as Chief Legal Advisor, Office of the Addl. Director General of Police, C.I.D., Hyderabad.	09.10.2013	19.12.2015	--	20.12.2015
41.	N. Victor Immanuel, Special Judge for Economic Offences-cum-VIII Addl. Metropolitan Sessions Judge, Hyderabad	09.10.2013	08.11.2015	--	09.11.2015
42.	P.V. Ramana Rao, Formerly VI Addl. District and Sessions Judge, Mahabubabad, Warangal District, now under suspension w.e.f.02.02.2018.	07.10.2013	20.09.2016	--	21.09.2016
43.	N. Narayana, Formerly Judge, Addl. Family Court, City Civil Court, Hyderabad. (Retired from service on 31.03.2016)	07.10.2013	15.01.2016	--	16.01.2016

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44.	B. Suresh, XIII Addl. District and Sessions Judge, L.B.Nagar, Rangareddy District	07.10.2013	15.11.2015	--	16.11.2015
45.	G.Mohan Kumar, V Addl. District and Sessions Judge, Nandyal, Kurnool District.	07.10.2013	09.01.2016	--	10.01.2016
46.	Smt. E. Tirumala Devi, Prl. District and Sessions Judge, Warangal.	04.12.2013	25.12.2015	26.12.2015	--
47.	B. Sai Kalyan Chakravarthi, Prl. District and Sessions Judge, Medak at Sangareddy.	05.12.2013	04.12.2015	05.12.2015	--
48.	B. Papi Reddy, XVI Addl. District and Sessions Judge, Nandigama, Krishna District	05.12.2013	04.12.2015	05.12.2015	--
49.	Smt. K. Sai Rama Devi, Judge, Family Court- cum-V Addl. District and Sessions Judge, Visakhapatnam.	09.12.2013	08.12.2015	09.12.2015	--
50.	Smt. Aruna Sarika, Prl. District and Sessions Judge, Adilabad.	05.12.2013	04.12.2015	05.12.2015	--
51.	Smt. Golla Sridevi, III Addl. District and Sessions Judge, Nellore.	13.02.2014	12.02.2016	13.02.2016	--

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52.	Smt. Neti Satya Sri, X Addl. District and Sessions Judge, Gurazala, Guntur District.	10.02.2014	20.08.2016	21.08.2016	--
53	P.V. Ram Babu, District and Sessions Judge now working on Other Duty as Member Secretary, Andhra Pradesh Legal Services Authority, Hyderabad.	24.02.2014	11.03.2016	--	12.03.2016
54	S.Sasidhar Reddy, Prl. District and Sessions Judge, Anantapuram.	24.02.2014	23.02.2016	24.02.2016	--
55	Smt. M. Babitha, Judge, Mahila Court- cum-V Addl. District and Sessions Judge, Vijayawada, Krishna District.	24.02.2014	23.02.2016	24.02.2016	--
56	Y. Lakshmana Rao, Prl. District and Sessions Judge, Krishna at Machilipatnam.	25.02.2014	24.02.2016	25.02.2016	--
57	D. Ramulu, VI Addl. District and Sessions Judge, Sompeta, Srikakulam District.	24.02.2014	13.03.2016	14.03.2016	--

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58.	Smt. G. Sunitha, Prl. District and Sessions Judge, West Godavari at Eluru.	27.02.2014	26.02.2016	27.02.2016	--

Note: The respective Prl. District and Sessions Judges/Unit Heads are requested to make necessary entries in the Service Register of the officers in service.

[Signature]
REGISTRAR GENERAL 20/3
FAC REGISTRAR (VIGILANCE)

To

1. The Officers concerned (who are in service)
(Through the Prl. District and Sessions Judges/Unit Heads)
2. The Registrar General and other Registrars, High Court of Judicature at Hyderabad.
3. The Registrar, I.T.-cum-Central Project Coordinator, High Court of Judicature at Hyderabad. (with request to direct the concerned to upload the proceedings in the High Court's Website).
4. The Chief Judge, City Civil Court, Hyderabad
5. The Chief Judge, City Small Causes Court, Hyderabad
6. The Metropolitan Sessions Judge, Hyderabad
7. The Director, A.P. Judicial Academy, Secunderabad.
8. **THE PRL. DISTRICT AND SESSIONS JUDGES:**

Adilabad, Anantapur, Chittoor, Cuddapah, East Godavari at Rajahmundry, Guntur, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.

Spare.